National Company Law Tribunal

Allahabad Bench

CP NO. 3/2014

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2017

NAME OF THE COMPANY: Indian Turpentine Rosin Co. Ltd

SECTION OF THE COMPANIES ACT: U/S 433/434 of the companies act of 1956

Designation Representation <u>Signature</u> SI. NO. Name Fakedy Kumar Sigh AN. Der ITRCL Ber 1841118 Saxena AR Ewij 0, P. Misra, MV. for 15-01 Urd. St. 1. 2. O.P. MISVE, LAV.

CP NO.3/2014

Sh. Rakesh Kumar Singh, Counsel for the secured creditor. Notice be issued to the Central Government, Ministry of Corporate Affairs through the office of the OL. A copy of this notice may also be provided to the office of Ld. ASG to nominate the Central Government.

The matter be listed on 5th September, 2017.

Sri H.P. Chaturvedi, Member (Judicial)

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Dated:03.08.2017

Typed by: Kavya Prakash